

National Company Law Tribunal

ITEM NO : 45


Allahabad Bench

CA No. 13/2020 in CP No. (IB)
82/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 29.01.2020

NAME OF THE COMPANY: Blossil Labtech Pvt Ltd V/s M/s Janardhan Industries Ltd

SECTION OF I & B CODE: 12A IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babli Singh	Advocate	RP	
<u>2.</u>				

CA NO. 13/2020 IN CP NO. (IB) 82/ALD/2019

The order pronounced in the open Court.

The CA is allowed, vide separate order.

The CP NO. (IB) 82/ALD/2019 is withdrawn accordingly.

Dated: 29.01.2020

— Sd —

(Justice Rajesh Dayal Khare)
MEMBER (J)